

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)
PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.204/7/AMR/2019	Main Case	7 Of IBC	PP Bafna Ventures Pvt Ltd Vs KVR Industries Pvt Ltd
	IA(IBC)/105/2022	60(5) of IBC	PP Bafna Ventures Private Limited Vs. KVR Industries Private Limited and another (i.e. IRP)
	IA(IBC)/64/2022	60(5)	Kotha Venkata Rao (Ex directr of KVR Industries Pvt Ltd.) Vs. Purushottam Behera & 2 others (in the matter of PP Bafna Ventures Private Lintied Vs. KVR Industries Limited)

ORDER

IA(IBC)/105/2022:

Mr.S.Ravi, Sr. Counsel along with Mr.Siddivardhana, Counsel for the Applicant present. Mr.Navaneeth Krishnan, Proxy counsel for the Respondent present.

The proxy counsel for the Respondent states that the senior counsel is not available today. The counsel for the Applicant reports ready. However, considering the representation of the proxy counsel for the Respondent, list the matter on 31.03.2023.

IA(IBC)/64/2022:

List the matter along with IA(IBC)/105/2022 on 31.03.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN